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Title: Discussion on the motion for consideration of the High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2015 (Discussion not concluded).

HON. DEPUTY-SPEAKER: Next, we will take up Item No. 11. Shri D.V. Sadananda Gowda.

...(Interruptions)

SHRI K.C. VENUGOPAL (ALAPPUZHA): Sir, it can be taken up tomorrow.

HON. DEPUTY-SPEAKER: He is only moving the Bill. We will take it up for discussion tomorrow only. He is only moving the Bill for consideration.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): I will just move the Bill. The rest of the things, I will take up tomorrow.

SHRI K.C. VENUGOPAL: It is already 6.45 p.m....(Interruptions)

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): It seems you are tired. As far as this week is concerned, we are almost coming to an end. Let him do that. We will discuss it tomorrow.

SHRI D.V. SADANANDA GOWDA: Hon. Deputy-Speaker, Sir, I will say only this much and I will say the rest of the things tomorrow.

I beg to move:

"That the Bill further to amend the High Court Judges (Salaries and Conditions of Service) Act, 1954 and the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958, be taken into consideration."

Sir, the High Court and the Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2015 was introduced in the Lok Sabha on 13.8.2015. About the rest of the things, I will say tomorrow.

HON. DEPUTY-SPEAKER: The House stands adjourned to meet tomorrow, the 4th December, 2015 at 11 a.m.

18.47 hours

The Lok Sabha then adjourned till Eleven of the Clock on Friday,

December 4, 2015/Agrahayana 13, 1937 (Saka)

■ ण्डढ म्श्द अ विद्यत्हढ्ड व्रडह्ध्डढ ण्डढ दब्वड्ढ हढ व ग्डढ्थ्ड्ड्ढ्ढ त्दइ्डत्हब्ढ्य त्दइ्डत्हब्ढ्य ण्डढ्य प्वद्य ण्डढ द्विड्ढ्द्य्त्हद व्रंघ् व्रह्यद्वव्य व्रह्ढ्ड हद ण्ड्ढ दथ्हह्द हढ ण्ड्ढ सहद्वम्ड्ढ ड्ल्
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- 👱 च्द्रड्ढड्ढहण् र्वुद् थ्वुत्ड्ड हद ण्ड्ढ र्वुडथ्ड्ढ.
- 👱 च्द्रइढइढहण् ईस् थ्हत्इड हद ण्ड्ढ ईडथ्ड्ढ
- 👱 च्द्रइढइढहण् र्ठ्य थ्ठत्इड हद ण्ड्ढ र्व्ठडथ्ड्ढ.
- 👱 च्द्रइढइढहण् र्वद्र थ्वत्इड हद ण्ड्ढ र्वडथ्ड्ढ.
- 👱 च्द्रड्ढड्ढहण् ईस् थ्हुत्ड्ड हद ण्ड्ढ ईडथ्ड्ढ
-। Eदथ्न्द्रर्ण् य्द्वन्नदश्वयन्दद दढ य्यन्त्र् द्रब्धद्य् दढ ण्ड्ढ म्द्रइढ्इढ्हण् र्वत्र्य दद्धश्रन्द्वर्थ्य् इडड्ढथ्न्ध्इढ्द्इढ्ट् त्द व्इढ्दर्वथ्न्.
- 👱 ग्हद्य् द्धड्ढहहद्धड्डड्ड
- <u>▼</u> Eदथ्त्द्रण् य्द्वव्रदथ्वय्त्दद दढ ण्ड्ढ म्द्रइ्ढइ्ढहण् द्वश्र्त्दव्वथ्म् इड्ड्ढथ्र्ट्ध्इढ्द्इ्ड त्द घ्द्वदर्व्वड्त्.